

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2013

Dated : 15th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Wind Energy Asson.& Ors.

... Petitioner(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Petitioner(s):
Counsel for the Respondent(s):

Ms. Shikha Ohri
Mr. Pradeep Misra,
Mr. Daleep Kr. Dhayani for R.6
Mr. K.V. Mohan for APERC
Mr. C.K. Rai for R.5,15, 23 & 26
Mr. Ramesh Babu for SKERC
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo

ORDER

The learned counsel appearing for the Respondents seek some time for filing the reply. Accordingly, they are directed to file the same on or before 26.04.2013 after serving copy on the other side.

Post the matter on **29.04.2013.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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